

High Court Of Judicature At Allahabad

OFFICE MEMORANDUM

No.203/Admin(Services)/2024 Dated: Allahabad : April 10, 2024

On administrative ground, the Officers named in Column No. II, along with their designation, be posted at the place shown in Column No. III of the table given below:-

Sl No.	Name of the officer with designation	New posting
I	II	III
1.	Sri Saket Bihari 'Deepak', District & Sessions Judge, Bhadohi at Gyanpur	Special Officer, Vigilance, High Court, Allahabad
2.	Sri Divesh Chandra Samant, Special Officer, Vigilance, High Court, Allahabad	The Director, Judicial Training & Research Institute, U.P, Lucknow
3.	Sri Durg Narain Singh, Principal Judge, Family Court, Barabanki	District & Sessions Judge, Bhadohi at Gyanpur
4.	Sri Virendra Kumar Pandey, Presiding Officer, Commercial Court, Lucknow	Principal Judge, Family Court, Ballia
5.	Sri Ram Prakash Pandey, Presiding Officer, Motor Accident Claims Tribunal, Siddharthnagar	Presiding Officer, Commercial Court, Lucknow
6.	Km. Aradhana Rani, Principal Judge, Family Court, Hamirpur	Principal Judge, Family Court, Basti

BY ORDER OF THE COURT,

sd/-
(RAJEEV BHARTI)
REGISTRAR GENERAL

No.203 (i)/Admin (Services)/2024 Dated: Allahabad : April 10, 2024

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, 3rd Floor, Jawahar Bhawan Annexe, Lucknow-226001
2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow
3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, U.P. Shasan, Lucknow
4. The Director, Inst. of Judicial Training & Research, UP, Lucknow (Information available on E-mail)
5. All the District & Sessions Judges, District Courts of the State of Uttar Pradesh (Information available on E-mail)
6. The Officers mentioned above shall keep themselves ready to hand-over charge of their present post immediately after issuance of the Court's notification which is to be issued shortly.
7. The Senior Registrar, High Court, Lucknow Bench, Lucknow (Information available on E-mail)
8. The Senior Registrar (Judicial) (Confidential), High Court, Allahabad
9. The Registrar (Judicial) (Budget), High Court, Allahabad
10. The Joint Registrar (Judicial) (Computer), High Court, Allahabad
11. The Assistant Registrar (Admin. A-3) Section, High Court, Allahabad
12. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

sd/-
(SATISH KUMAR PUSHKAR)
DEPUTY REGISTRAR (SERVICES)